

Form CIRP-6

(to be filed with the Board within 7 days of the occurrence of event)

This Form is filed for intimation

I. Filing of application in respect of:	Yes
a. Preferential transaction	N/A
b. Undervalued transaction	N/A
c. Extortionate transaction	N/A
d. Fraudulent Transaction	Yes
II. Raising of Interim Finance	N/A
III. Insolvency resolution process for guarantors	N/A
IV. Extension of period of CIRP	N/A
V. Exclusion of period of CIRP	N/A
VI. Premature closure of CIRP (appeal, settlement, withdrawal etc.)	N/A
VII. Request for liquidation before completion of CIRP	N/A
VIII. Non implementation of resolution plan as approved by AA	N/A

A. Corporate Debtor

1. Name of the Corporate Debtor	GOLDEN TOBACCO LIMITED
2. CIN/LLPIN of Corporate Debtor	L16000GJ1955PLC067605
3. Process Number	1

(d) Fraudulent transaction

Date of filing application of preferential transactions	Due date of Form	Delay in submission of Form	Reasons for delay
05/05/2023	12/05/2023	6	Multiple applications (5) filled on 05 th May 2023, 13th May 2023, 18th May 2023

1. Whether the RP formed an opinion on fraudulent transaction	Yes
2. Date of forming opinion	19/08/2022
3. Number of days taken for forming opinion	74
4. Delay in number of days for forming opinion vis a vis timelines, if any	0
5. Reasons for delay, if any	Multiple applications (5) filled on 05th May 2023 - 2 Applications 13th May 2023 - 2 Applications 18th May 2023 - 1 Application
6. Whether RP has made a determination on fraudulent transaction	Yes
7. Date of determination	17/04/2023
8. Number of days taken for determination of transactions	112
9. Delay in number of days for determination of transactions vis a vis timelines, if any	0
10. Reasons for delay vis a vis timelines, if any	NA
11. Date of intimation to the Board	17/04/2023
12. Date of filing of application with AA	05/05/2023
13. Number of days taken for filing application	130
14. Delay in number of days for filing the application vis a vis timelines, if any:	0
15. Total transaction value reported (Rupees)	1958330977

Parties to the transaction	Relationship with the CD	Nature of Preferential transaction	Date of transaction	Underlying Amount	Application status at the time of approval of resolution plan by AA	Amount clawed back, if any	Follow up authority for application
SUNIEL DH HANDHANI A	Related Party	SIPHONING OF FUNDS	05/03/2021	15100000	FILED BEFORE SUBMISSION OF RESOLUTION PLAN	0	NCLT
SUNIEL DH HANDHANI A, PAWAN KUMAR MALSARIA, VINOD SHANTILAL BHATIA, RAJ	Related Party	SIPHONING OF FUNDS	14/09/2021	7424242	FILED BEFORE SUBMISSION OF RESOLUTION PLAN	0	NCLT

NIKANT KHODABHA I PATEL, JIGNESH BHAILAL ENGINEER, PARMA RAVAL SHAH, VIKAS DAHIYA							
SUNIEL DH HANDHANI A, PAWAN KUMAR MALSARIA	Related Party	DIVERSION OF FUNDS	01/09/2021	633735	FILED BEFORE SU BMISSION OF RESOLU TION PLAN	0	NCLT
WGF Financial Services Ltd., Sanjay Dalmia, Anurag Dalmia, J.P Khetan, Bharat B. Merchant, A.K. Joshi, Mr. V.K Bhandari, Rishabh Jain, V. Anish Babu	Related Party	DIVERSION OF FUNDS	13/08/2010	1600173000	FILED BEFORE SU BMISSION OF RESOLU TION PLAN	0	NCLT
ILAC investment Private Limited, J. P. Khetan, Viney Mehra, A.K. Joshi, Bharat B. Merchant	Related Party	DIVERSION OF FUNDS	28/03/2008	335000000	FILED BEFORE SU BMISSION OF RESOLU TION PLAN	0	NCLT

16. Date when order was passed by the Adjudicating Authority, if any

17. Whether the AA order is challenged

Attachments

1. Copy of determination of fraudulent transaction sent to the Board

2. Any other attachment

Application filed with the Adjudicating Authority

Application filed with the Adjudicating Authority

Yes

Application filed with the Adjudicating Authority

Yes

Application filed with the Adjudicating Authority

Yes

Application filed with the Adjudicating Authority

Yes

Declaration:

I, having IP registration number , was appointed as an Resolution Professional vide NCLT order, dated **07/06/2022** in application number **CP(IB) 268/NCLT/9/AHM//2020** dated **07/06/2022**, under section 22 of the Insolvency and Bankruptcy Code, 2016.

I declare that the contents of this form are true and correct to the best of my knowledge and belief, and nothing material has been concealed therefrom.

IP registration number -

Date - 5/18/23

Place - BHOPAL